

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 105 OF 2015 & IA NOS. 169 & 242 OF 2015
APPEAL NO. 172 OF 2015 & IA NO. 283 OF 2015
APPEAL NO. 227 OF 2015 & IA NO. 373 OF 2015

Dated: 5th January, 2018

APPEAL NO. 105 OF 2015 & IA NOS. 169 & 242 OF 2015
APPEAL NO. 172 OF 2015 & IA NO. 283 OF 2015

In the matter of :

Bharat Petroleum Corporation Ltd. Appellant(s)
Vs.
Sabarmati Gas Ltd. & Ors. Respondent(s)

APPEAL NO. 227 OF 2015 & IA NO. 373 OF 2015

In the matter of :

Gail India Ltd. Appellant(s)
Vs.
Sabarmati Gas Ltd. & Anr.Respondent(s)

ORDER

Due to administrative reasons, the matter could not be taken up.

List the matter on **09.03.2018.**

Court Master